

(2021) 08 SEBI CK 0168

In the Securities Appellate Tribunal Mumbai

Case No : Miscellaneous Application No. 769 Of 2021, Appeal No. 550 Of 2021

Enchante Jewellery Ltd

APPELLANT

Vs

BSE Ltd

RESPONDENT

Date of Decision : 25-08-2021

Acts Referred:

Citation : (2021) 08 SEBI CK 0168

Hon'ble Judges : Tarun Agarwala, Presiding Officer; M. T. Joshi, J

Bench : Division Bench

Advocate : Tomu Francis, Zarnaab Aswad, Khaitan

Judgement

Tarun Agarwala, Presiding Officer

1. The matter was called out. No one appears to press the appeal. Dismissed for want of prosecution. Misc. Application No.769 of 2021 is also

accordingly disposed of.

2. The present matter was heard through video conference due to Covid-19 pandemic. At this stage it is not possible to sign a copy of this order nor a

certified copy of this order could be issued by the registry. In these circumstances, this order will be digitally signed by the Private Secretary on behalf

of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Parties will act on production of a digitally signed

copy sent by fax and/or email.